

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IB-988(ND)/2020

IN THE MATTER OF:

PUNJAB NATIONAL BANK

Vs.

SSK TRADING PVT. LTD. SUDHIR KUMAR SINGH

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

IBC under Sec 7

Order delivered on 06.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Sudhir Kumar Singh, Advocate

For the Respondent/CD :

For the Intervener :

ORDER

Counsels for both the sides are present. Counsel for the Corporate Debtor is directed to file reply within 2 weeks after receiving the copy from the Applicant along with record.

List the matter on 14th December 2020.

-Sol-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Upasna